

FORM G (REISSUE-2)
INVITATION FOR EXPRESSION OF INTEREST FOR M/S GREENOCARE ENGINEERING PRIVATE LIMITED
(FORMERLY PRESSMACH ENGINEERS PRIVATE LIMITED)
ENGAGED IN MANUFACTURE OF PREFAB BASED PRODUCTS VIZ.,
OFFICES, ACCOMMODATION, E-HOUSES, BIO-TOILETS
(Under sub-regulation (1) of Regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations 2016)

S.No.	Relevant particulars	Particulars furnished
1	Name of the Corporate Debtor along with PAN and CIN	M/s Greenocare Engineering Private Limited (formerly Pressmach Engineers Private Limited) PAN: AAICP0642C CIN: U74900TN2015PTC099992
2	Address of the registered Office	Registered office: No. 55 First Floor, Kamraj Avenue First Street, Kasturba Nagar, Adayar, Chennai 600020 Tamil Nadu Factory and Principal place of business: 397
3	URL of website	Not available
4	Details of place where majority of fixed assets are located	Factory and Principal place of business: 124 A/2, Sirunallur Village, Polambakkam Post, Maduranthakam Taluk, Chengalpet District – 603309 Tamil Nadu
5	Installed capacity of main products/services	300 tonnes.to 400 tonnes
6	Quantity and value of main products/services sold in last financial year	Rs 397.79 Lakhs as at 31.3.2024
7	No. of employees/workmen	Nil
8	Further details including last available financial statements (with schedules) of two years, list of creditors are available at URL	Details can be sought by sending request to Resolution Professional at cirp.greenocare@gmail.com
9	Eligibility for resolution applicants u/s 25(2)(h) of the code is available at URL	Details can be sought by sending request to Resolution Professional at cirp.greenocare@gmail.com
10	Last date for receipt of expression of interest	18 th November, 2025
11	Date of issue of provisional list of prospective resolution applicants	20 th November, 2025
12	Last date for submission of objection to provisional list	25 th November, 2025
13	Date of issue of final list of prospective resolution applicants	25 th November, 2025
14	Date of issue of information memorandum, evaluation matrix and request for resolution plan to prospective resolution applicants	25 th November, 2025
15	Last date for submission of resolution plan	24 th December, 2025
16	Process email id to submit expression of interest	cirp.greenocare@gmail.com
17	Details of Corporate Debtor's registration status as MSME	Registered as MSME Regn.No.UDYAM-TN-02-0045453

Sd/-

JAYASHREE S IYER

Resolution Professional of Greenocare Engineering Private Limited under CIRP
(Formerly Pressmach Engineers Private Limited)

IBBI/IPA-002/IP-N00741/2018-2019/12211

AFA AA2/12211/02/311225/203672 valid upto 31.12.2025

Correspondence address: 13/6 Corporation Colony, Rangarajapuram 2nd Street, Kodambakkam, Chennai 600024

Email: jayashree2505@gmail.com

Date : 03.11.2025

Place: Chennai